

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 146
CA(CAA)-29(PB)/2019

IN THE MATTER OF:

ADD Buildwell Pvt. Ltd. and
J.D.S. Financial Services Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 05.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)


PRESENTS:


For the Petitioner
For the Respondent

Mr. Sachin Arora & Mr. SP Singh, Advs.

ORDER

Arguments heard. Order reserved.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)